

FORM A
PUBLIC ANNOUNCEMENT

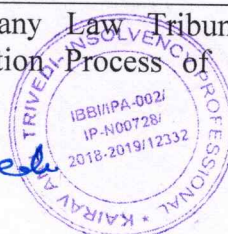
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
PRINCE MFG INDUSTRIES PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	PRINCE MFG INDUSTRIES PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	13/02/2019
3.	Authority under which corporate debtor is incorporated / registered	RoC-Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U36990MH2019PTC321159
5.	Address of the registered office and principal office (if any) of corporate debtor	A-101, 1ST FLOOR, SUNSHINE PLAZA NAIGAUM CROSS ROAD, DADAR (EAST) Mumbai City Maharashtra 400014.
6.	Insolvency commencement date in respect of corporate debtor	05/10/2021
7.	Estimated date of closure of insolvency resolution process	09/04/2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	KAIRAV ANIL TRIVEDI IBBI/IPA-002/IP-N00728/2018-2019/12332
9.	Address and e-mail of the interim resolution professional, as registered with the Board	23 A 5 th floor Jyoti Bldg, Barquatali Dargah Margh , Wadala(E),Mumbai,400037. kairavtrivedi2002@yahoo.co.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional	413-414, Shramjeevan B5, Opp. Lodha,, New Cuffe Parade, Wadala(E),Mumbai,400037. kairavtrivedi2002@yahoo.co.in
11.	Last date for submission of claims	26/10/21
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es) NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. NA 2. NA 3. NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink:... https://ibbi.gov.in/home/downloads Physical Address: NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a Corporate Insolvency Resolution Process of the **PRINCE MFG**

Kavay A. Trivedi



INDUSTRIES PRIVATE LIMITED vide order dated 05/10/2021, Certified True Copy received on 08/10/2021 and CIRP Initiated by IRP from 11/10/2021.

The Creditors of **PRINCE MFG INDUSTRIES PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before **26/10/21** to the Interim Resolution Professional (IRP) at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date 11/10/2021

Place: Mumbai



Kairav Anil Trivedi – Interim Resolution Professional
Reg no:- **IBBI/IPA-002/IP-N00728/2018-2019/12332**